NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 07/16	-	For submission of arguments list	241/ 242	Viney Kaushal & Others Vs World Schools Pvt.Ltd & Others

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Counsel for petitioner is present. Counsel for respondents is also present.

Heard the counsel for respondents. We have also heard the reply arguments of the counsel for petitioner. Both the counsels are directed to file written submissions, if any, and also further to clarify on the points raised by the Bench.

List it on 12.01.2018 at 3.00 p.m.

MEMBER (T)

MEMBER (J)